IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 107
(IB)-1031(ND)2018
IA-5830/2022

IN THE MATTER OF:
M/s. Sonu Trading Company ... **Applicant/Petitioner**

Versus

M/s. Noslar International Ltd.. ... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 30.11.2022

CORAM:
SHRI. BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (J)

SHRI. L.N. GUPTA, HON'BLE MEMBER (T)

PRESENT:
For the Liquidator : Mr. Sajeve Deora, Liquidator

ORDER

IA-5830/2022: It is the list of stakeholders of the Corporate Debtor. The same is taken on record, subject to all just exceptions.

With this, the present IA stands closed.

-Sd-
(L.N. GUPTA)
MEMBER (T)

-Sd-
(BACHU VENKAT BALARAM DAS)
MEMBER (J)

UPASANA